

ITEM NO.7

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7638/2023

ALOK KUMAR & ORS.

Appellant(s)

VERSUS

POORAN CHANDRA PANDEY & ORS.

Respondent(s)

[ONLY IA NO. 236804/25 IN CA NO. 7639-50/23 IS LISTED UNDER THIS
 ITEM]

WITH

C.A. No. 7639-7650/2023 (III-A)

FOR EARLY HEARING APPLICATION ON IA 236804/2025

IA No. 236804/2025 - EARLY HEARING APPLICATION

Date : 28-01-2026 This I.A.was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Parag P.Tripathi, Sr. Adv.
 Mr. Satish Pandey, AOR
 Mr. Abdul Qadir, Adv.
 Mr. Syed Kashan Ali, Adv.
 Mr. Mallika Rani, Adv.
 Mr. Shawariya Muzaffar, Adv.
 Ms. Bandana Rai, Adv.
 Mr. Sanjay Kumar Agarwal, Adv.
 Mr. Atiqur Rahman Siddiqui, Adv.
 Mr. Kafeel Ahmed, Adv.
 Mr. Mahendra Pratap Singh, Adv.
 Mr. Prabhoo Dayal Tiwari, Adv.

For Respondent(s) Mr. Sudhansu Palo, AOR
 Mr. Rajesh Palo, Adv.
 Mr. Suraj Prakash, Adv.

Mr. Anurag Kishore, AOR
 Ms. Ritika Srivastava, Adv.
 Mr. Lakhan Kumar Mishra, Adv.

Mr. Vinod Sharma, AOR

Mr. Pawan Reley, AOR
 Mr. Gaurav Kumar, Adv.
 Mr. Akshay Lodhi, Adv.
 Ms. Simran Singh, Adv.

2.

Mr. Tanish Rawat, Adv.
Mr. Utkarsh, Adv.

Mr. Prasanjet Keswani, Sr. Adv.
Ms. Pushpila Bisht, Adv.
Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 236804/2025 In C.A. Nos. 7639-7650/2023

No ground to entertain the application for early hearing
(I.A.No.236804/2025) is made out. The same is, accordingly,
dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR

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Mr. Shawariya Muzaffar, Adv.
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